

Title: Regarding statement made by the Minister of Home Affairs on incident of violence in Kolar District of Karnataka.

SPECIAL MENTIONS

...(Interruptions)

MR. SPEAKER: We will now take up the ""Zero Hour"".

SHRI AMAR ROY PRADHAN (COOCHBEHAR): It is a serious matter and it should be discussed in the House....(Interruptions)

SHRI K. YERRANNAIDU (SRIKAKULAM): Mr. Speaker, Sir, it was reported that the Visakhapatnam Steel Plant was referred to BIFR. ...(Interruptions) I want to raise a very important matter regarding the Visakhapatnam Steel Plant. Sir, I have also given the notice.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, I thank the hon. Home Minister for making this statement. But I would only like to know from the hon. Minister, through you, Sir, â€

MR. SPEAKER: Shri Dasmunsi, whenever any Minister makes a statement, as per the rules, you cannot seek any clarifications after that. Now, I allow Prof. Premajam to speak.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, if any kind of violence takes place in any State, then the Home Minister should inform the House by making a statement. This should become a practice because there should not be any selective interventions. I am thankful that the Government responded and the Home Minister came out with a statement. But when it happens in other States, I find that no such statements are made in the House. Therefore, it should become a regular practice in the House. If the SC/ST people are harassed in any part of India, then the Home Minister should make a statement in the House. ...(Interruptions)

PROF. A.K. PREMAJAM (BADAGARA): Sir, I may be permitted to speak....(Interruptions)

MR. SPEAKER: I have called Prof. Premajam.

...(Interruptions)

SHRI K. YERRANNAIDU : Sir, I want to raise a most important issue concerning the Visakhapatnam Steel Plant. You were also a student of Andhra University, and you know that 30 persons have lost their lives for this Visakhapatnam Steel Plant. It was reported that it has been referred to BIFR. ...(Interruptions)

MR. SPEAKER: Shri Dasmunsi, after the Minister has made his statement, the rules do not permit anyone to seek any clarifications.

...(Interruptions)

SHRI K. YERRANNAIDU : Sir, the Parliamentary Affairs Minister is here, and he should say something. ...(Interruptions)

श्री प्रियरंजन दासमुंशी : अगर इसी तरह से माइनोरटीज और अनुसूचित जाति तथा जनजाति के लोगों पर किसी भी राज्य में अत्याचार होते रहे, तो जैसे आज होम मिनिस्टर ने ब्यान दिया है, भविष्य में भी इंटरविन करना पड़ेगा। If something happens in Orrisa or Gujarat, then in the fitness of things, the Home Minister should make a statement on those matters. That is only my point.

MR. SPEAKER: Hon. Members, today being the last day, I have received 26 notices from the Members, and I want to allow all of them during the ""Zero Hour"". So, please cooperate with the Chair.

...(Interruptions)

SHRI BUTA SINGH (JALORE): This is the direct result of casteism. ...(Interruptions)

MR. SPEAKER: The Minister is giving the reply.

SHRI L.K. ADVANI: Sir, I just heard an observation that this is a selective statement. May I point out that this was a demand made in this House?

SHRI PRIYA RANJAN DASMUNSI : I agree to that.

SHRI L.K. ADVANI: And because it was a demand made in the House and was conveyed to me, naturally, the Central Government seeks information from the State Government...

SHRI PRIYA RANJAN DASMUNSI : You are right.

SHRI L.K. ADVANI: And by and large whatever information are provided by the State Government is furnished to the House.

SHRI PRIYA RANJAN DASMUNSI : That is quite in order...(Interruptions)

SHRI HANNAN MOLLAH (ULUBERIA): Sir, this matter should be discussed in the House ...(*Interruptions*)

MR. SPEAKER: Now, I have called the name of Shri Yerrannaidu.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, I have only said that when such matters are brought to the notice and it requires a response of the Government ...(*Interruptions*) it comes selectively, sometimes it comes and sometimes it does not come ...(*Interruptions*) Let it be a practice that if anything happens on the issue of minorities in any part of India in violation of the social rights guaranteed to them, the Home Minister should make a similar Statement. ...(*Interruptions*)

SHRI HANNAN MOLLAH : Sir, this matter should be discussed...(*Interruptions*)

MR. SPEAKER: Nothing, except what Shri Yerrannaidu is speaking, should go on record.

(*Interruptions*)*